

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4703
ANSWERED ON:04.05.2012
NCHRH BILL
Mahajan Smt. Sumitra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has prepared a draft of National Commission for Human Resources for Health (NCHRH) Bill;
- (b) if so, the details thereof;
- (c) the points of emphasis in the said Bill alongwith the salient features thereof; And
- (d) the time by which the said Bill is likely to be introduced?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD) (a) Yes.

(b) & (c): The National Commission for Human Resources for Health (NCHRH) will be an overarching regulatory body for medical education and allied health sciences with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled manpower in the health sector.

The NCHRH Bill provides for trifurcation of regulatory functions among three separate bodies viz. National Board for Health Education (NBHE), National Evaluation and Assessment Committee (NEAC) and National Councils with a mandate to prescribe minimum standards for health education, developing and maintaining system of accreditation of health educational institutes and to inter-alia ensure ethical standards among medical professionals respectively.

The Commission would subsume the existing councils viz., Medical Council of India, Dental Council of India, Nursing Council of India and Pharmacy Council of India which shall be replaced by corresponding new Councils.

(d): The NCHRH Bill has already been introduced in the Rajya Sabha on 22nd December 2011.